

**आयकर अपीलीय अधिकरण "ए" न्यायपीठ पुणे में ।
IN THE INCOME TAX APPELLATE TRIBUNAL "A" BENCH, PUNE**

**BEFORE MS. ASTHA CHANDRA, JUDICIAL MEMBER
AND
SHREE DR. DIPAK P. RIPOTE, ACCOUNTANT MEMBER**

आयकर अपील सं. / ITA No.841/PUN/2024

Dreamsyuva Social Foundation, Shop No. 3, G. No. 519 & 521, Dalimb Road, Orion Aminiti, Uruli Kanchan - 412202 PAN : AAICD2236N	Vs.	CIT Exemption, Pune
अपीलार्थी / Appellant		प्रत्यर्थी / Respondent

Assessee by :	Shri Abhay Shastri
Department by :	Shri Mirtyunjoy Barnwal
Date of hearing :	12-09-2024
Date of Pronouncement :	13-09-2024

आदेश / ORDER

PER ASTHA CHANDRA, JM :

The appeal filed by the assessee is directed against the order dated 19.03.2024 of the Ld. Commissioner of Income Tax (Exemption), Pune ["CIT(E)"].

2. The assessee has filed an application dated 12.09.2024 to withdraw the appeal. The relevant extract of the application reads as under :

"We had filed an appeal on 20.04.2024 before Hon'ble ITAT, Pune against order of CIT(Exemption), Pune dated 19.03.2024 under sec 80G of the Income Tax Act, 1961.

Further, we have filed a new application for 80G registration which has been admitted by CIT(E), Pune. Hence, we hereby wish to withdraw our appeal filed before Hon'ble ITAT, Pune.

3. Shri Mirtyunjoy Barnwal, representing the Department submitted that the Department has no objection in case the assessee wishes to withdraw the appeal.

4. In view of the above request of the assessee, the appeal is hereby dismissed as withdrawn.

5. In the result, the appeal of the assessee is dismissed as withdrawn.

Order pronounced in the open court on 13th September, 2024.

Sd/-
(Dr. Dipak P. Ripote)
ACCOUNTANT MEMBER

Sd/-
(Astha Chandra)
JUDICIAL MEMBER

पुणे / Pune; दिनांक / Dated : 13th September, 2024.
रवि

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The Pr. CIT concerned.
4. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "ए" बेंच,
पुणे / DR, ITAT, "A" Bench, Pune.
5. गार्ड फ़ाइल / Guard File.

//सत्यापित प्रति// True Copy//

आदेशानुसार / BY ORDER,

वरिष्ठ निजी सचिव / Sr. Private Secretary
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune